

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3034
TO BE ANSWERED ON 06.12.2019

PARIVESH

3034. SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the aims and objectives of the PARIVESH portal initiated by the Government;
- (b) the total number of clearances given till date since the portal was launched;
- (c) the total number of proposals cleared and other pending proposals with the Government from the State of Andhra Pradesh; and
- (d) if so, the details thereof and the action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) The aims and objectives of the PARIVESH portal initiated by the Government, *inter alia*, include online submission, monitoring and management of proposals submitted by Project Proponents to the Ministry of Environment, Forest and Climate Change (MoEFCC), Government of India as well as to the State Level Environmental Impact Assessment Authorities (SEIAA) to seek various types of clearances (e.g. Environment, Forest, Wildlife and Coastal Regulation Zone Clearances) from Central, State and District-level authorities. It automates the entire process of submitting the application and tracking the status of such proposals at each stage of the processing.

(b) The portal was launched at Central level on 10th August, 2018 and at State level on 16th August, 2019. The details of the total number of clearances given, till date, since the portal was launched are as follows:

Description	Environmental Clearances issued
Center Level	333
State/UT	381
Total	714

(c)& (d) As per the available information on PARIVESH, the Government has accorded environment clearance (EC) to 10 project proposals and terms of reference (ToR) to 40 project proposals from the State of Andhra Pradesh. Accordingly, 50 proposals from the State of Andhra Pradesh have been cleared since the launch of the Portal. Further, 16 proposals for EC and 14 proposals for ToR in respect of State of Andhra Pradesh are at various stages of appraisal in MoEF&CC under Environment Impact Assessment Notification, 2006 and its amendments from time to time.
